

(b) what are the reaction of the three unions;

(c) whether any settlement or agreement has been arrived at between the management and the three unions, if so, the details thereof;

(d) whether it is a fact that the unions resorted to strike action in 1982-83 for settlement of their demands, if so, the details thereof; and

(e) what steps have been taken by Government to settle the issues in view of the serious discontent prevailing among workers and employees with the details thereof and the results.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) to (e) Two meetings were held between the management and the Company's three recognised unions jointly on their demands and specific offers were made by the management on the following:

1. Promotion of workmen,
2. Festival holidays,
3. Revision of production Inam Scheme, and
4. Finalisation of Staff Pay Scales.

The union observed one day strike at Clive Works on 23rd September, 1982 in support of their demands. Settlement/agreement has been arrived at between the management and the three recognised unions on two of the issues namely, Promotion of workmen and Festival holidays. The management is negotiating with the Union on other issues.

#### Manufacture of Commercial Vehicles

499. SHRI JAGDISH PRASAD MATHUR: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal under Government's consideration to enter into agreement with the USSR for manufacturing commercial vehicles under INSOV-AUTO; and

(b) if so, what are the details of the agreement and by when the project is likely to go into operation?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) No, Sir.

(b) Does not arise.

#### 1983-84 Plan allocation for Kerala

500. SHRI ARABINDA GHOSH: Will the Minister of PLANNING be pleased to state:

(a) what is the plan allocation for the year 1983-84 for Kerala and what is the amount of Central assistance;

(b) whether Government are aware that there is widespread resentment about the Centre's failure while fixing the Central assistance to take into account; (i) Rs. 35 crores revenue loss from electricity due to the unprecedented drought in the State, (ii) Rs. 183 crores the state had to lose on account of the changes made in the foreign remittances; and

(c) if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The approved Annual Plan for Kerala State for 1983-84 is Rs. 320 crores. The details of the Annual Plans of the State for 1983-84 would be indicated in the Annual Plan Document which will be placed before Parliament as soon as possible after the presentation of the Central and State budgets.

(b) and (c) The Central assistance for the State's Annual Plan is fixed within the overall Central assistance for the State's Sixth Five Year Plan which is determined on the basis of objective criteria approved by the National Development Council.

The size of the State's Annual Plan 1983-84 has been agreed upon after detailed discussion in a meeting between the Planning Commission and the State Chief Minister.